

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 47

CA 26/2024 IA 130/2023 CONT.A. /6/2023 IN CP/132(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.06.2024**

NAME OF THE PARTIES: **NIRAJ ISHWAR THAKKAR V/s PRECISION
RUBBER INDUSTRIES PRIVATE LIMITED**

Section 241(1) Sec. 242(4) Sec. 244(1) of the Companies Act, 2013 and Rule 11

ORDER

Sr. Adv. Soli Cooper, Counsel Sharad Bansal, Counsel Yohann Cooper, Siddhant Marathe i/b Shardul Amarchand Mangaldas & Co. present.

Heard the Respondent in CP 132 of 2023, who is Petitioner in CP 206 of 2022, made part submissions. The remaining submissions shall continue in the next date. The impleaded Respondent in CP 206 of 2022 shall be at liberty to file the Reply within two (2) weeks. List this matter on Board on **22.07.2024** and **23.07.2024** at **2:30 P.M.**

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**